

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/749/IB/2018
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
NAME OF THE RESPONDENT(S) : CHANDRA ROYAL INN PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Moudthy
Edward Jamaril
Cyril Amambal
Mangaloh

Counsel for Resp

Counsel for Judicial



ORDER

Counsel for petitioner present. Counsel representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 19.07.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)